

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4980
(To be answered on the 25th March 2021)**

EVACUATION OF INDIANS FROM ISRAEL

4980. SHRI ANTO ANTONY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received any request/representation to evacuate the Indians stranded in Israel;**
- (b) if so, the details and the response of the Government in this regard;**
- (c) whether the Government has sought permission from that country to start evacuation processes and if so, the details thereof;**
- (d) the number of flight services operated by Air India and other operators to Israel during the last one year; and**
- (e) the details including number of passengers travelled to Israel during that period month-wise and airline-wise?**

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (c): The Government had received request from Embassy of India, Tel Aviv for evacuation of Indian nationals stranded in Israel. Based on the requests received, Air India operated repatriation flights under the Vande Bharat Mission. The flights were operated with the approval of the Israeli authorities.

(d) to (e): Air India has operated 09 flights to Israel in the period from May 2020 to February 2021, carrying a total of 1457 passengers. Similarly, 14 flights have been operated by Israeli carriers namely El Al Israel Airlines, Israir and Arkia Israeli Airlines, primarily to uplift stranded Israeli nationals from India.